

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) The Government had decided to close Gough Road in Secunderabad Cantonment for civilian traffic on security grounds *w.e.f.* 01.12.2015. However, following request made by Hon'ble Chief Minister, Government of Telangana to postpone the closure of Gough Road and considering convenience of general public, the decision to close the Gough Road was deferred initially for 6 months *i.e.* upto 31.05.2016 and thereafter further four times *i.e.* upto 31.05.2018.

#### **MMRCA tender process**

978. PROF. M.V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

(a) whether Dassault Aviation (DA) was determined to be L-1 in the Request For Proposal (RFP) for the Medium Multi-Role Combat Aircraft competition (MMRCA);

(b) whether this determination was based on life-cycle costs;

(c) whether the costs under DA's response to the RFP were reconsidered in 2015 or at any other time;

(d) whether life-cycle cost under the Eurofighter-Typhoon RFP response was lower than DA's 2015 RFP costs;

(e) whether Eurofighter-Typhoon coalition approached after the MMRCA RFP had been withdrawn;

(f) if so, the details thereof; and

(g) if not, the details therefor?

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (g) In the MMRCA proposal for 126 aircraft, on the basis of Staff Evaluation Report, M/s Dassault Aviation (DA) and M/s EADS were recommended for further processing and the Commercial Bids were opened on 4th November, 2011. M/s DA was determined as L-1 based on Total Cost of Acquisition (TCA). The cost of 36 Rafale aircraft cannot be directly compared to the cost of the original 126 MMRCA proposal as the deliverables are significantly different. After opening of Commercial Bids, M/s EADS had submitted unsolicited offers on 14th November, 2011 and 5th July, 2014. The unsolicited offers of M/s EADS were received prior to withdrawal of RFP on 24th June, 2015.